

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 309

IA-871/2022 IA-1909/2022

In

IB-976(ND)/2019

IN THE MATTER OF:

M/s. Pee Jay Finajnce Company ltd.

Vs.

M/s. V S Matrix Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 27.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the IDBI Bank

: Adv. Gautam Singhal, Advocate.

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.05.2023.**

Sd/-

(Court Officer)